

6th December, 2005

Notification No. 106 / 2005- Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Inland Container Depot, Tuglakabad, New Delhi to act as,-

1. Commissioner of Customs (Import), Jawaharlal Nehru Port Trust, NhavaSheva and;
2. Commissioner of Customs , (Import), New Custom House, Mumbai

for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s Siddhi Vinayak Enterprises, 27/168, Vikram Vihar, New Delhi, M/s Sheetla Enterprises, B-43, Lajpat Nagar-I, New Delhi and Others, issued vide F.No.DRI/23/60/2005/DZU-Pt., dated the 17th November, 2005, by the Additional Director General, Directorate of Revenue Intelligence, Delhi Zonal Unit, B-4, 6th Floor, Paryavaran Bhawan, CGO Complex, New Delhi.

F.NO.437/27/2005-CUS.IV